

1972-73 with production figures of various crops and funds allocated to various States for this purpose; and

(b) if so, whether any complaints have been received with regard to the misutilisation of funds in different States and particularly in Bihar in respect of the purchase of equipments under the programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b) A statement is laid on the Table of the Sabha.

Statement

(a) The position with regard to State-wise allocations of funds for Emergency Agricultural Production Programme (EAPP) as also the State-wise, crop-wise estimates of actual production in 1972-73 vis-a-vis 1971-72 are given in Statement I [See Appendix LXXXVII, Annexure No. 29] and Statement II [See Appendix LXXXVII, Annexure No. 30] respectively.

(b) Government of India have not received any specific complaints about misutilisation of funds allocated under Emergency Agricultural Production Programme. Information with regard to use of funds under this programme for purchase of pumpsets in Bihar was asked for from the State Government. They have reported that out of the loan of Rs. 17.73 crores advanced to them under EAPP, Rs. 3.07 crores spent for purchase of pumpsets, which are working satisfactorily and there have been no complaints about their working. These were purchased after inviting tenders on all-India-basis from reputed firms and were tested before purchased.

Shortage of shipping space

315. SHRI KALYAN ROY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to a report which appeared in

the "Statesman" of 2nd January, 1974 regarding criticism made at the meeting of the Board of Trade about the acute shortage of shipping space affecting exports; and

(b) if so, what steps Government propose to take to increase the shipping space and port facilities in this respect?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI) : (a) Yes Sir.

(b) The Government have a Freight Investigation Bureau in the Directorate General of Shipping to assist the shippers in securing shipping space.

The national shipping tonnage has to be increased to serve the needs of country's growing trade. The target proposed to be fixed in the Fifth Plan is 86.41 lakhs GRT. This will enable us to carry 100 per cent of our overseas trade in crude oil and petroleum products, 50 per cent of iron ore export to Japan, 100 per cent of iron ore export to Europe and about 50 per cent of the liner trade. The operative tonnage at present is 30.17 lakhs GRT and another 21.97 lakhs GRT is on order. An enlarged programme for development of port facilities has also been included in the Draft Fifth Five Year Plan.

Himalayan Shipping Company

*316. SHRI JANARDHANA REDDY :
MISS SAROJ PURUSHOTTAM
KHAPARDE :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Himalayan Shipping Company has recently sent its vessels to the Persian Gulf and Rangoon;

(b) whether permission was given to the company for overseas shipping; and

(c) if so, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) to (c). The Himalaya Shipping Company owns two vessels, both carrying licence for coasting trade. It is understood that the company has not sent any of its vessels to Rangoon in the recent past. One of their vessels has performed three voyages to the West Ash Gulf last year, on voyage licences which were issued because of shortage of space for the trade to the West Asia Gulf area. The other vessel had to be permitted, in 1973, to make one voyage to the Port of Sudan because of a judicial order.

Recommendations of the Governing body of the National Institute of Physical Education and Sports

*317. DR. K. MATHEW KURIAN : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Unstarred Question No. 837 given in the Rajya Sabha on the 28th November, 1973 and state:

(a) whether recommendations of the Governing Board of the Society of the National Institutes of Physical Education and Sports for setting up a branch of the Netaji Subhash National Institute of Sports, Patiala in the Southern Region have been received by Government; and

(b) if yes, the details thereof?

THE DEPUTY MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI ARVIND NETAM) : (a) and (b). No, Sir. The matter is still under consideration of the Board.

भूमि वाले मंत्री

*318. श्री पीताम्बर दास :

श्री मान सिंह वर्मा :

श्री जगदम्बी प्रसाद यादव :

श्री ओड़म् प्रकाश त्यागी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) किन-किन केन्द्रीय मंत्रियों के पास परती

तथा खेती योग्य भूमि है; और

(ख) उनमें से प्रत्येक के पास कितनी-कितनी खेती योग्य भूमि है?

Ministers owing land

318. SHRI PITAMBER DAS :

SHRI MAN SINGH VARMA :

SHRI J. P. YADAV :

SHRI O. P. TYAGI :

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the Union Ministers who own fallow and cultivable land; and

(b) the area of land owned by each of them?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पो. शिन्दे) : (क) तथा (ख) एक विवरण सभा-पटल पर रख दिया गया है।

विवरण

मन्त्री का नाम	भूमि क्षेत्र
मंत्रिमण्डल के सदस्य	
(1) श्रीमती इन्दिरा गांधी, प्रधान मंत्री	4.71 एकड़ कृषि भूमि
(2) श्री फखरुद्दीन अली अहमद, कृषि मंत्री	50 बीघा अतिरिक्त कृषि भूमि
(3) श्री वार्डो बी. चह्नाण, वित्त मंत्री	9 एकड़ 39 गंटा
(4) श्री जगजीवन राम (रक्षा मंत्री) तथा परिवार	35.735 एकड़ कृषि भूमि
(5) सरदार स्वर्ण सिंह, विदेश मंत्री	184 कनाल (लगभग 23 एकड़)

*[]English translation